

In the National Company Law Tribunal,  
Bengaluru, Special Bench

C.P. (IB)/167(BB)2019

Court No. 1

Item No. 05

IBC Under Sec 10

In the matter of:

M/S GNB TECHNOLOGIES (INDIA) PRIVATE LIMITED .....Petitioner

Order delivered on 06/07/2021

Coram:

Hon'ble Shri Bhaskara Pantula Mohan, Acting President

Hon'ble Shri Hemant Kumar Sarangi , Member(T)

For Petitioner(s):

Shri Malav Jitendra Ajmera, Liquidator

For Respondent(s):

Shri R.V. Goutham

ORDER

Heard Shri Malav Jitendra Ajmera, learned Liquidator and Shri R.V. Goutham, learned Counsel for the Liquidator through Video Conference.

Order Reserved in I.A. No.135 of 2021 in C.P. (IB)No.167/BB/2019.

(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)